

REGD / ~~A-D~~ ^{POST}

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No. No 246/86(T)
(W.F. No 3134/80)

Dated the ~~Sep.~~ ^{23 OCT 1986} 86.

To
Shri J.R.Bangalore and 9 Others
(Shri S.B.Swethadri, Advocate)

... Applicants

Versus

1. General Manager, South Central Railway
Secunderabad.
 2. The Deputy Chief Mechanical Engineer, Workshop,
Publi.
(Shri N.Sreerangaiah, Advocate)
- ... Respondents

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 246/86(T)

Please find enclosed herewith the copy of the Order/~~Interim Order~~
passed by this Tribunal in the above said Application on 4.9.1986. .

Swethadri
P. Sreerangaiah
R. Ramamurthy
(N. RAMAMURTHY)
SECTION OFFICER
(Judicial)

Encl: As above.

Copy to:-

1. Shri J.R.Bangalore & 9 Others
C/O Shri S.B.Swethadri,
Subedar Chatram Road, Bangalore-9.
2. Shri M. Sreerangaiah
Railway Advocate.
S.P. Building, 10th Cross,
Cubbonpet Main Road, Bangalore-2.

Advocate for
Applicant.

Advocate for
Respondents.


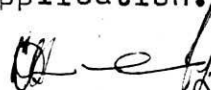

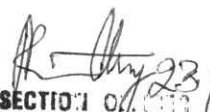
31/10/86

M. Sreerangaiah
30.10.86

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Order Sheet (contd)

A246/86(7)

| Date | Office Notes | Orders of Tribunal |
|-----------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 4-9-1986. |  | <p>None present for the applicant. Shri N. Sreerangaiah present for the respondents.</p> <p>This is the fourth occasion on which neither the applicant nor his counsel is present. From this we infer that the applicant is not interested in pursuing the application filed by him. We, therefore, dismiss the application.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;">  (L.H.A. Rego) Member(A) 4-9-1986 </div> <div style="text-align: center;">  (Ch. Ramakrishna Rao) Member(J) 4-9-1986 </div> </div> <p align="center"><u>TRUE COPY.</u></p> <div style="text-align: right; margin-top: 20px;">  SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE </div> |